

**IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH, BENGALURU**
[Through Physical hearing/VC Mode (Hybrid)]

ITEM No.42
C.P.(IB)No. 96/BB/2023

IN THE MATTER OF:

M/s. State Bank of India ... Petitioner
Vs.
Mr. S R Ramprasad ... Respondent

Order under Section 121 of Insolvency & Bankruptcy Code, 2016

Order delivered on: 24.04.2024

CORAM:

SH. K. BISWAL
HON'BLE MEMBER (JUDICIAL)

SH. MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner : Shri S. Guruswaminathan
For the Respondent : Shri Amit Anand

ORDER

1. Heard the Ld. Counsels appearing for the Petitioner and the Respondent.
2. Pleadings are complete.
3. List the case for further consideration on **28.05.2024**.

-Sd-
MANOJ KUMAR DUBEY
MEMBER (TECHNICAL)

-Sd-
K. BISWAL
MEMBER (JUDICIAL)

Shruthi